

या सत्तर प्रतिशत प्रतिनिधित्व मिले ? कुछ इस तरह का तरीका क्या आप बनायेंगे ताकि उन को उनका दर्जा दिया जा सके ?

श्री बृज लाल वर्मा : इस प्रकार में अलग से रिजर्वेशन तो नहीं रखा गया है लेकिन इस बात का भी ध्यान किया जाएगा ।

श्री मनी राम बागड़ी : इसके बारे में जनता पार्टी की वृत्तिवादी नीति है । नीति यह है कि पिछड़े दृष्ट, सुदूर और अर्कान्यतों को हर जगह मान्यता दी जाएगी । यह नहीं दी तो कैसे काम चलेगा ?

श्री बृजलाल वर्मा : मैंने तो कहा है कि इस बात का जबर ध्यान किया जाएगा कि ऐसे लोगों का रिजर्वेशन हो ।

श्रीधरी बलवीर सिंह : क्या मंत्री महोदय बतायेंगे कि जिन प्रदेशों में कांग्रेस का नकाया हुआ है और वे लोग कमेटी के मेम्बर नहीं बन सकते तो उनका जो पेशा छूट गया है, क्या मंत्री महोदय उन के लिए कोई प्रवन्ध करेंगे ?

Employment of Local Talent in Kudremukh Project

*226. SHRI K. LAKKAPPA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Kudremukh Project is not absorbing the local talent to meet the employment needs of the Project; and

(b) how many persons belonging to Karnataka have so far been employed in the Kudremukh Project in different categories?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) The Kudremukh Iron Ore Company Limited is providing employment to

the local people, to the maximum extent possible, within the framework of the recruitment policy applicable to the Central Government Undertakings.

(b) Statistics of employees on the basis of their regional origin are not maintained in Central Government Undertakings according to the Government policies laid down over the last ten years.

SHRI K. LAKKAPPA: The hon. Minister, in his reply, has maintained the tradition of keeping ten years policies. He will also continue it. I can understand from his answer that he is not following any new policy at all. It is a very important question. I am not subscribing to the views of 'sons of the soil' theory. But the Kudremukh Project is operating in a very big way in Karnataka State. Literacy has gone up in the last so many years. There are a large number of unemployed Diploma-holders, Engineers, Graduates and Under-graduates roaming in search of jobs. When there are talented people available in Karnataka State, they are not being absorbed in the Kudremukh Project. The Managing Director and other Officers, are bringing even cooks from other States. Even for the third class and fourth class jobs, the local people are not being employed. Will the Minister conduct an enquiry as to why the talented people of Karnataka State, who are on the list of Employment Exchanges and who have applied for jobs have been denied and the reasons for such denial? What is the capacity or the employment potential of the Project? Will the Minister give a specific and categorical answer?

MR. SPEAKER: You will have to answer only the question and not the other part.

SHRI K. LAKKAPPA: Why not? Let the Minister give a complete and satisfactory answer. Let him give full details.

MR. SPEAKER: He is a very competent Minister and he knows it.

SHRI BIJU PATNAIK: Mr. Speaker, Sir, the hon. Member knows very well that recruitment to class III and class IV posts are always done through the local employment exchanges. As far as the cook is concerned, I do not know, whether they cook or somebody's cook has been brought from his home.

SHRI K. LAKKAPPA: You are sitting here and you do not know how they are operating.

SHRI BIJU PATNAIK: If the hon. Member wants to supply this, I am sure, the House will welcome it.

SHRI K. LAKKAPPA: I have just given an example that even cooks are brought from other States.

SHRI BIJU PATNAIK: I do not know about cooks. I have no such information. But surely a higher grade Officer can take his personal servant and I do not think neither the House nor you will deny it. As I said, recruitment to class III and class IV categories is done through the local employment exchanges. That is the rule laid down for the Central Government Undertakings.

MR. SPEAKER: He wants to know whether you are following the rule.

SHRI BIJU PATNAIK: As regards the Scheduled Castes and Scheduled Tribes, according to the directives given by the Central Government, their quota has to be filled up in any case. We are trying to do our best. As for the persons from Karnataka, the Project is in such an area that not many people outside Karnataka want to go there I do not think the hon. Member should have any fear that people are rushing to Karnataka. They are not rushing. Local people, by and large, are employed.

SHRI K. LAKKAPPA: In view of the unsatisfactory answer given by the

Minister, I am asking another question arising out of the reply—incomplete one—in view of the large scale dissatisfaction among unemployed people of Karnataka State including the Scheduled Castes and Scheduled Tribes and in view of the violations of the criteria laid down by the Government of India in regard to filling up of jobs, will the Minister, in addition to conducting a full-fledged enquiry, constitute a Committee consisting of Members of Parliament from Karnataka State to lay down certain guidelines for recruitment, in the Project? If necessary, will he also constitute a committee consisting of the people who are democratically functioning, if he has got a belief in democracy and in this parliamentary forum? Will the Minister see that an impartial enquiry is conducted and all the anomalies are removed and that the Project absorbs all talented people of Karnataka State and also see that the criteria laid down by the Central Government are fulfilled?

SHRI BIJU PATNAIK: Out of Mr. Lakkappa's speech, I was trying to search for the question.

MR. SPEAKER: Why don't you take him with you once when you go to Kudremukh and show him what it is?

SHRI BIJU PATNAIK: I solemnly promise to take him with me when I go to Kudremukh.

MR. SPEAKER: He wants to know whether you will hold any enquiry into the matter.

SHRI BIJU PATNAIK: On what matter?

SHRI K. LAKKAPPA: Will the Minister consider constituting a Committee to lay down certain guidelines for recruitment purposes?

SHRI BIJU PATNAIK: I can realise that Mr. Lakkappa is trying to build up grounds for the elections. After the elections, certainly we will have a Committee.

SHRI K. A. RAJAN: Normally in such Projects, there are certain works given on contracts. I would like to know whether any guidelines have been given to those contractors in this regard?

SHRI BIJU PATNAIK: That is not possible.

SHRI K. MALLANNA: The answer given by the hon. Minister is very vague. The local talented people are not being absorbed. What he said in the House is absolutely false. Apart from that thing.....

MR. SPEAKER: Don't use such expressions.

SHRI K. MALLANNA: The fact is that local talent has not been absorbed. Apart from this, the physically handicapped, the scheduled castes and scheduled tribes and other such special categories of people, who are not entitled to employment are not given any opportunity. May I know what is the action taken to ensure the appointment of these categories and whether he will give a categorical assurance that their interests will be protected?

SHRI BIJU PATNAIK: Unless the hon. member withdraws the word 'false', I will not answer it.

MR. SPEAKER: He must withdraw that word.

SHRI K. MALLANNA: I withdraw it.

MR. SPEAKER: He has withdrawn it.

SHRI BIJU PATNAIK: Either the hon. member wishes to elicit information from the Government or he wishes to make a speech. Let him make his choice. About the physically handicapped, we have taken a decision in the government only three months ago to try to give them employment wherever possible. Handicapped people can only be given employment in certain categories of work. Obviously in

the mining industry, physically handicapped cannot be employed. Where they have to deal with machines and equipment, they cannot be employed. At best perhaps they can be used in areas like office work. This project is still at the construction stage. When the project starts operation, I am sure this will be considered. I thank the hon. member for making this suggestion.

DR. KARAN SINGH: It is not correct to say that physically handicapped people cannot work in factories. It is well known all over the world that they are employed in factories. Even in Delhi in Faridabad, they are employed in operating machines which require only manual work. Many paraplegics, people who have lost their legs and ex-servicemen can be employed. Please do not confine them to office work. If you take an enlightened view of the matter, you can employ them.

SHRI BIJU PATNAIK: I have no doubt about that but here you have to complete the job on a high penalty basis.

श्री द्वारिका नाथ तिवारी : अध्यक्ष महोदय, अभी मंत्री महोदय ने कहा कि लोकल एम्प्लायमेंट में कैटेगरी 3 और 4 के लोग लिए जाते हैं . . .

श्री बीजू पटनायक : वह तो लिए ही जाते हैं, लाजिमी है ।

श्री द्वारिका नाथ तिवारी : यह गलत बात है । आप बिहार में चलिए, मैं आप को दिखाऊंगा कि एम्प्लायमेंट ग्रेड 3 ग्रेड 4 में बाहर में किया जाता है, यहाँ तक कि कुली भी बाहर में लाये जाते हैं और अभी बीकारों स्टील प्लांट में ऐसे लोग हैं । क्या आप उस की जांच करेंगे और देखेंगे कि ऐसा क्यों हो रहा है विशेषकर कैटेगरी 3 और 4 दोनों में ?

SHRI BIJU PATNAIK: Does the hon. member mean to say that Biharis will not get any work in Calcutta or no people from Bengal should go and work in Bihar?

SHRI D. N. TIWARY: I have said that the assertion that local people from the local exchanges are taken for employment is not a fact. Even for Grade IV posts, people are brought from outside and put in Bokaro, and other places in Bihar.

MR. SPEAKER: We are on Kudremukh now

SHRI A. R. BADRI NARAYAN: In view of the vehemence of the supplementaries of Shri Lakkappa and the pugnancy of the feelings of the people of Karnataka, will the hon. minister satisfy himself that justice has been done to the people of Karnataka in the matter of appointments in Kudremukh project?

SHRI BIJU PATNAIK: Justice has been done and will continue to be done.

अध्यक्ष महोदय २३ नवंबर १९७७
(स्थलचर्चा)

*स्वास्थ्य और परिवार कल्याण मंत्री
(श्री राज नारायण) श्रीमान् सर
पेरा वित्तम निवेदन अण के द्वारा यह है
कि जैम री मे म्बटा हुआ, जैम ही मन्
मे आया कि एक नोनडल आ जाता है ।
एम कोडन का शान नरनर इमरग परम
पुनीन कन्व्य हो जाता है ।

आयुर्वेद के विकास के लिए राज्यों की सहायता

२२७. श्री हरगोविन्द वर्मा : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार आयुर्वेद के विकास के लिए राज्यों को अतिरिक्त सहायता देने के लिए सहमत हो गयी है, और

(ख) यदि हां, तो कितनी और कितनी-कितनी राज्यों को ?

स्वास्थ्य और परिवार कल्याण मंत्री :
(श्री राज नारायण) (क) और (ख).
आयुर्वेद के विकास के लिए राज्य सरकारों को अतिरिक्त सहायता देने की बात अभी तक मानी नहीं गई है । फिर भी, पाचवी पंचवर्षीय योजना के दौरान भारतीय चिकित्सा पद्धति के निम्नलिखित योजनाओं के लिए, जिन में आयुर्वेद भी शामिल है राज्यों को केन्द्रीय सहायता दी जा रही है : —

- (1) भारतीय चिकित्सा पद्धति में स्नातकोत्तर विभागा का उन्नयन ।
- (2) भारतीय चिकित्सा पद्धति में राज्य फार्मियों का विकास ।

पाचवी योजना में उपयुक्त दो योजनाओं के लिए अंश १ करोड़ २२ लाख रुपयों तथा ७५ लाख रुपया का व्यय की गई है ।

श्री हरगोविन्द वर्मा : क्या भारतीय मधी जी अन्तर्देशीय नि (दो) योजना जा तैयार होने जा रहे ह उम ने अन्तर्गत देहांत में जा आध्यात्मिक ह आगवेद के यूनानी के या पारंपरी के उन में १५ सा रुपया साल की दवा दी जाती है और १८ हजार रुपया साल में बहा पर खर्च किया जाता है तो क्या नयी योजना में बहा पर दवा के लिए अधिक पसा देने की व्यवस्था की जायेगी जिस से लोगों का मही दवा मिल सके ?

श्री राज नारायण : श्रीमान्, सम्मानित सदस्य जो प्रश्न पृष्ठ रहे है उसका समुचित उत्तर देने के लिए समय लगेगा । प्रश्न यह है, सम्मानित सदस्य को मालूम हां, कि हम ने विकास की क्या योजनाओं बनाई हैं, उन में हम ने कितना